

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 4154
TO BE ANSWERED ON 03.04.2018
MoU WITH FIJI IN RENEWABLE ENERGY SECTOR

4154. SHRI SANJAY SETH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether India and Fiji had signed Memorandum of Understanding (MoU) for enhanced cooperation in the field of renewable energy;
- (b) if so, the details thereof along with the aims and objectives and the key areas identified for cooperation in this MoU;
- (c) whether Government has also signed MoU with other countries to enhance cooperation in the field of renewable energy sector; and
- (d) if so, the details thereof with country's name and the major areas of cooperation?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R. K. SINGH)

(a) & (b) A Memorandum of Understanding (MoU) between the Ministry of New and Renewable Energy of the Government of the Republic of India and the Ministry of Infrastructure and Transport of the Government of the Republic of Fiji was signed on 24th May, 2017 with the aim to develop cooperation in the New and Renewable Energy Sector. A Copy of MoU is placed at Annexure I.

(c) & (d) The Ministry of New and Renewable Energy has also signed MoUs/ Agreements with 55 countries and/or their institutions to enhance cooperation in the field of renewable energy sector. A list of these MoUs/Agreement is placed at Annexure II.

MEMORANDUM OF UNDERSTANDING

BETWEEN

**THE MINISTRY OF NEW AND RENEWABLE ENERGY
OF THE GOVERNMENT OF THE REPUBLIC OF INDIA**

AND

**THE MINISTRY OF INFRASTRUCTURE AND TRANSPORT
OF THE GOVERNMENT OF THE**

REPUBLIC OF FIJI

ON

CO-OPERATION IN THE FIELD OF RENEWABLE ENERGY

The Ministry of New and Renewable Energy of the Government of the Republic of India and the Ministry of Infrastructure and Transport, Government of the Republic of Fiji
(herein after referred to as the "Parties" and individually as the "Party").

Having identified New and Renewable Energy as a common area of interest; and

Desiring to establish Cooperation between the organizations working in the area of new and renewable energy in both India and Fiji with the aim of developing New and Renewable Energy Technologies.

HAVE REACHED THE FOLLOWING UNDERSTANDING:

**ARTICLE I
OBJECTIVE**

The objective of this Memorandum of Understanding (MoU) is to establish the basis for a cooperative institutional relationship to encourage and promote bilateral technical cooperation on new and renewable energy on the basis of mutual benefit, equality and reciprocity between the Parties.

**ARTICLE II
AREAS OF COOPERATION**

The Parties will, subject to the laws, rules, regulations and national policies from time to time in force, governing the subject matter in their respective countries, endeavour to take necessary steps and promote cooperation in renewable energy. The areas of cooperation will focus on development of new and renewable energy technologies and institutions in:-

- a) Capacity building
- b) Solar Energy
- c) Biomass/Bio-energy
- d) Small Hydro Energy

ARTICLE III MODALITIES OF COOPERATION

Cooperation under this Memorandum of Understanding may take the following modalities:

- a) Exchange and training of scientific and technical personnel;
- b) Exchange of scientific and technological information and data;
- c) Organization of workshops, seminars and working groups;
- d) Transfer of equipment, know-how and technology on non-commercial basis;
- e) Development of joint research or technical projects on subjects of mutual interest; and
- f) Other modalities as may be decided upon by the Parties.

ARTICLE IV JOINT WORKING GROUP

In order to coordinate the above mentioned activities and decide upon project proposals related to design and development of various new and renewable energy technologies, the Parties will establish a "Joint Working Group"(JWG) with the following functions:-

- a) Identifying areas of mutual interest and cooperation for development of new and renewable energy technologies, systems sub-systems, devices, components etc.;
- b) Monitoring and evaluating cooperation activities; and
- c) Any other activity as may be agreed upon by the Parties in writing.

The Parties will designate one main representative each to the Joint Working Group for the aforesaid activities. The Joint Working Group will to the extent possible conduct the work through electronic communication, but meet alternately in India and Fiji whenever considered necessary.

The Joint Working Group can co-opt other members from scientific institutions, research centres, universities or any other entity and when considered essential.

ARTICLE V

FINACING

Each Party will bear all the costs of its own in all programmes of cooperation and in the meetings of implementing agencies of Joint Working Group contemplated under this MoU.

**ARTICLE VI
SETTLEMENT OF DISPUTES**

Any dispute concerning the interpretation or application of this MoU shall be settled amicably through mutual consultation and/or negotiations between the Parties.

**ARTICLE VII
AMENDMENTS**

The Memorandum of Understanding can be amended, revised or modified by mutual decision of the Parties through exchange of letters between the Parties.

**ARTICLE VIII
COOPERATION UNDER ISA**

Recalling the promotion of clean energy and enhancing energy access common goals of both the countries and support the International Solar Alliance (ISA) launched on 30th November, 2015 on the sidelines of 20th Conference of Parties to the United Nations Framework Conference on Climate Change held in Paris, France.

Both Fiji and India will together to achieve ISA objectives for accelerated development and deployment of solar energy by facilitating availability of technologies, finance, research and development and capacity building, and also put joint efforts to make ISA a strong intergovernmental organization.

**ARTICLE IX
ENTRY INTO FORCE, DURATION AND TERMINATION**

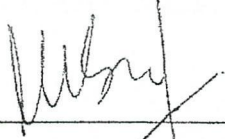
This MoU shall enter into force on the date of its signing and shall remain in force for a period of five (5) years. Thereafter this Memorandum of Understanding will be renewable by the mutual written consent of the Parties, unless either of the Parties decides to terminate the same. Such decisions will be communicated in writing to the other Party at least three (3) months prior its intended date of termination. The termination of this MoU will not affect the validity and duration of any on-going programme and projects under this MoU.

IN WITNESS THEREOF, the undersigned being duly authorized thereto by their respective Governments, have signed this Memorandum of Understanding.

This Memorandum of Understanding is not legally binding and does not create any rights or obligations for the Parties under international law.

Signed at Suva, Fiji on this day 24th May of the year 2017 in two (2) originals, each in Hindi and English languages, all texts being equally authentic. In case of any divergence in interpretation, the English text shall prevail.

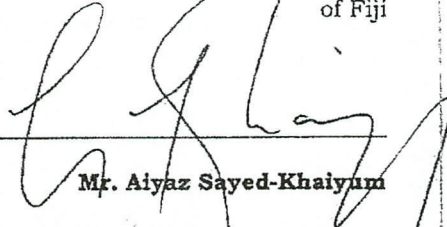
For the Government of the Republic
of India



Gen. (Dr.) V.K. Singh (Retd.)

Minister of State for
External Affairs

For the Government of the Republic
of Fiji



Mr. Aiyaz Sayed-Khaiyum

Acting Prime Minister and Attorney-
General and Minister for Economy,
Public Enterprises, Civil Service &
Communications

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STATUS OF IMPLEMENTATION OF
MEMORANDUM OF UNDERSTANDINGS (MoUs)/PROGRAMME/
AGREEMENTS
SIGNED WITH FOREIGN COUNTRIES/INSTITUTES/ORGANISATIONS

Sl no	Country	Ministry/department involved	Brief objective(s)
1.	Australia	MoU between MNRE and The Department of Resources, Energy and Tourism, Government of Australia	To identify areas of mutual interest cooperation for development of new and renewable energy technologies, systems, sub systems, devices, components, etc. and monitoring and evaluating cooperation activities with the indicative scope of areas of cooperation like Solar, Hydrogen/Fuel Cells, Geo thermal, Small Hydro, Clean Energy related services and any other area as mutually agreed.
2.	Bangladesh	MoU between MNRE and Power Division, Ministry of Power, Energy and Mineral Resources, Government of People's Republic of Bangladesh	To establish the basis for a cooperative institutional relationship to encourage and promote technical bilateral cooperation on new and renewable energy (NRE) issues on the basis of mutual benefit, equality and reciprocity.
3.	Belarus	MoU between MNRE and The State Committee on Science and Technology of the Republic of Belarus	To develop NRE technologies and decide upon project proposal related to design and development of various NRE technologies such as but not restricted to Solar Energy, Wind Energy, Bio Energy and Small Hydro Power.
4.	Belgium	MoU between MNRE and The Competent Belgian Authorities at Federal and Regional Level for Energy	To establish the basis for cooperative institutional relationship to encourage and promote technical bilateral cooperation on new and renewable energy issues on the mutual benefit, equality and reciprocity
5.	Brazil; South Africa	MoU between Government of India, Government of Brazil and Government of South Africa	To establish the basis for cooperation in Wind Resources
6.	Brazil; South Africa	MoU between Government of India, Government of Brazil and Government of South Africa	To establish trilateral task team on biofuel

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7.	Brazil; South Africa	MoU between Government of India, Government of Brazil and Government of South Africa	To establish the basis for cooperation in the area of solar energy
8.	Canada	MoU between MNRE and The University of Saskatchewan, Canada	To establish the basis of cooperation in research, design and development of new and renewable energy technologies
9.	Chile	MoU between MNRE and The National Energy Commission of the Republic of Chile	To establish the basis of cooperative institutional relationship to encourage and promote technical bilateral cooperation on new and renewable energy issues on the basis of mutual benefit, equality and reciprocity
10.	Denmark	MoU between MNRE and The Ministry of Climate and Energy , Government of Kingdom of Denmark	To establish New and Renewable Energy Cooperation between Danish and Indian entities with aim of developing new and renewable energy technologies
11.	Denmark	Agreement between Government of the Republic of India and Government of the Kingdom of Denmark	To cooperate in political field, Economic and Commercial field, science and technology, environment, energy, education and culture.
12.	Dominican Republic	MoU between MNRE and The Ministry of Energy and Mines Government of the Dominican Republic	To establish Cooperation between the Indian and the Dominican Republic entities with the aim of developing new and renewable energy technologies in the field of Solar Energy, Wind Energy and Biomass Energy.
13.	Egypt	MoU between MNRE and Ministry of Electricity and Energy of the Arab Republic of Egypt	To collaborate in efforts in the field of renewable energy pursued on the basis of equality and joint benefit as mutually agreed upon by the Parties, taking into account their expertise and their development needs
14.	Fiji	MoU between MoU between MNRE and the Ministry of Infrastructure and Transport, Fiji	MoU is to establish the basis for a cooperative institutional relationship to encourage and promote bilateral technical cooperation on new and renewable energy specially in the field of Capacity building, Solar Energy, Biomass/Bio Energy and Small Hydro Energy, on the basis of mutual benefit, equality and reciprocity between the Parties.
15.	Finland	MoU between MNRE and The Ministry of Employment and the Economy of the Government of the Republic of Finland	To establish the basis for a institutional cooperation to encourage and promote bilateral cooperation on new & renewable energy issues on basis of mutual benefit,

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			equality and reciprocity
16.	France	MoU between MNRE and The Ministry of Ecology, Sustainable Development and Energy of the French Republic	To establish the basis for a cooperative institutional relationship to encourage and promote technical bilateral cooperation on new and renewable energy issues on the basis of mutual benefit, equality and reciprocity
17.	Germany	MoU between MNRE and The Federal Ministry of Economic Cooperation & Development of Federal Republic of Germany	To establish the cooperation in the field of Solar Rooftop, Development of Solar parks and Solar Zones and Solar Off grid application to improve the access to clean and sustainable energy
18.	Germany	Implementation Agreement between MNRE and Deutsche Gesellschaft Fur Internationale Zusammenarbeit (GIZ)	Implementation Agreement concerning the project Indo-German Energy Programme-Green Energy Corridors (IGEN-GEC)
19.	Germany	Implementation Agreement between MNRE and Deutsche Gesellschaft Fur Internationale Zusammenarbeit (GIZ)	Implementation Agreement concerning the project Indo-German Energy Programme-Access to Energy in Rural Areas (IGEN-ACCESS)
20.	Germany	MoU between NISE and Fraunhofer Institute Fur Solare Energiesysteme (ISE)	To implement, research/ demonstration / pilot projects between NISE and ISE in solar energy
21.	Greece	MoU between MNRE and the Ministry of Environment and Energy of Hellenic Republic	To establish the basis for a cooperative institutional relationship to encourage and promote bilateral technical cooperation on new and renewable energy especially in the field of Capacity Building, Solar Energy, Wind Energy, Biomass/Bio Energy and Small Hydro Energy, on the basis of mutual benefit, equality and reciprocity between the Parties.
22.	Guyana	MoU signed between MNRE and Ministry of Public Infrastructure of Guyana	To establish Cooperation between Indian and Guyanese entities with the aim of developing New and Renewable Energy Technologies
23.	Iceland	MoU between MNRE and Ministry of Industry of the Republic of Iceland	To cooperate in the field of Geothermal Energy
24.	Indonesia	MoU between MNRE and Ministry of Energy and Mineral Resources of the Republic of Indonesia	To encourage and promote bilateral technical cooperation on new and renewable energy on the basis of mutual benefit, equality and reciprocity
25.	Iran	MoU between MNRE and Ministry of Power of the	To establish the basis for a cooperative institutional

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		Islamic Republic of Iran	relationship to encourage and promote technical bilateral cooperation on NRE issues
26.	Italy	MoU between MNRE and The Ministry of Environment, Land and sea of the Republic of Italy	To establish new and renewable energy cooperation between Italian and Indian entities with the Aim of Developing new and renewable energy technologies
27.	Italy	MoU signed between MNRE and the Ministry of Environment of the Italian Republic	To confirm the commitment of the Parties to collaborate in the field of new and renewable energy with special attention to technologies and/or resources based on wind energy, solar energy, small hydropower and biomass, innovation in the field of energy (i.e. storage) and their promotion and use.
28.	Japan	MoU among DEA, NEDO, VIOM, MeITY, MNRE, GTL Infrastructure	To contribute to the efficient use of energy and the protection of environment in India by installing PV Power.
29.	Japan	MoU signed between MNRE and Japan Bank for International Cooperation (JBIC)	Development of Renewable Energy Projects, Including Canal Top Solar Power projects on pan India basis, in general and in Gujarat in particular.
30.	Malaysia	MoU between MNRE and The Ministry of Energy, Green Technology and Water of the Government of Malaysia.	To encourage and promote cooperation in renewable energy but not limited to Biomass and Biogas; Micro and Pico Hydropower, solar Energy including thermal and photovoltaic; Energy from domestic and agriculture waste; and Wind Power.
31.	Mauritius	MoU between MNRE and Ministry of Public Utilities Government of Republic of Mauritius	To Develop and promote the economic and scientific technical cooperation in the field of non conventional energy sources
32.	Mexico	MoU between MNRE and Secretariat of Energy of the United Mexican States	To establish the basis of cooperative institutional relationship to encourage and promote technical bilateral cooperation in the field of New and Renewable Energy
33.	Mongolia	MoU between MNRE and Ministry of Energy of the Government of Mongolia	To encourage and promote bilateral technical cooperation on new and renewable energy on the basis of mutual benefit, equality and reciprocity.
34.	Mozambique	MoU between MNRE and THE REPUBLIC OF MOZAMBIQUE	To establish the basis for a cooperative institutional relationship to encourage and promote technical bilateral

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			cooperation, investment promotion and partnership on new and renewable energy issues on the basis of mutual benefit, equality and reciprocity
35.	Myanmar	MoU between MNRE and The Ministry of Education of the Government of the Republic of the Union of Myanmar	To encourage and promote bilateral cooperation on new and renewable energy on the basis of mutual benefit, equality and reciprocity.
36.	The Netherlands	MoU between MNRE and Ministry of Economic Affairs, Agriculture and Innovation of The Netherlands	To establish the basis for cooperative institutional relationship to encourage and promote technical bilateral cooperation on new and renewable energy issues on the basis of mutual benefit, equality and reciprocity
37.	Philippines	MoU between MNRE and The Department of Energy, Republic of Philippines	To establish cooperation in research, design and demonstration of renewable energy technologies; Solar Photovoltaic, Solar Heating, Biogas, Biomass, Geo thermal, Small Hydro, Wind, Waste to Energy, Tidal Ocean and other Renewable Sources as identified through mutual discussions and also to undertake collective efforts for the preparation and effective implementation of a “Programme for Cooperation”
38.	Portugal	MoU between Ministry of New and Renewable Energy and The Ministry of Economy of the Portuguese Republic on Renewable Energy	To promote the establishment of the basis for a cooperative institutional relationship and to encourage programmes and activities between the signatories in the field of renewable energy.
39.	Russia	MoU between Solar Energy Cooperation of India and Russian Energy Agency, Regarding construction of Solar power Plants in Republic of	To cooperate in good faith to realize the potential projects in of construction of large stage photovoltaic power plants (PVP) during year 2016 22. To Setup the 500 MW in the year 2016 17 (Pilot Project as per Government Scheme Norms)
40.	Rwanda	MoU between MNRE And Ministry of Infrastructure, Government of the Republic of Rwanda	To promote bilateral cooperation on new and renewable energy issues on the basis of mutual benefit, equality and reciprocity.

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41.	Scotland	MoU between MNRE and The Government of Scotland	To establish New and Renewable Energy Corporation Between Ministry of New and Renewable Energy, Government of India and the Government of Scotland
42.	Seychelles	MoU between MNRE and The Government of the Republic of Seychelles	To Strengthen, promote and develop renewable energy cooperation between two countries on the basis of equality and mutual benefit
43.	Spain	MoU between MNRE and Ministry of Energy, Tourism and Digital Agenda of the Kingdom of Spain	To confirm the commitment of both parties to collaborate in the field of New and Renewable Energy
44.	Spain	MoU between MNRE and Centre for the Development of Industrial Technology, Spain	To establish the basis for a programme for Industrial R&D Cooperation in the field of Renewable Energy
45.	Sweden	MoU between MNRE and Ministry of Enterprise, Energy and Communications of Sweden	Bilateral cooperation between the participants on new and renewable energy
46.	Thailand	MoU between MNRE and The Ministry of Energy Government of Kingdom of Thailand	To Collaborate research and development in field of renewable energy specifically in the field of Photovoltaic, Solar Thermal, Biogas, Biomass, Small Hydro, Wind Energy & Other Technological Application
47.	UAE	MoU between MNRE and Ministry of Foreign Affairs of the United Arab Emirates on Renewable Energy Corporation	To collaborate in efforts to establish the basis for a framework through which extensive projects, investments, other forms of commercial endeavors, cooperation in R&D in Renewable and Clean Energy and knowledge Sharing platforms.
48.	UAE	MoU between MNRE and Ministry of foreign affairs, DECC of the UAE	To establish the basis for Institutional relationship to encourage and promote RE cooperation
49.	United Kingdom	MoU between Government of India and Government of United Kingdom of Great Britain and Northern Ireland	Establish a framework for strategic cooperation covering technical, policy, research and commercial aspects of development of energy sector
50.	Uruguay	MoU between MNRE and the Government of Uruguay	To establish the basis for a cooperative institutional relationship to encourage and promote bilateral

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			cooperation on NRE issues
51.	USA	MoU between MNRE and USA	To foster cooperation between India and USA in the area of renewable energy to Facilitate a new track known as “Promoting Energy Access through Clean Energy” (PEACE)
52.	USA	MOU between MNRE and The Department of Energy, USA on Cooperation in the field of Biofuel.	To encourage a framework of cooperation covering scientific, policy, technical aspects of production conversion, utilization, distribution and marketing of biofuels in sustainable and environment friendly manner in accordance with national priorities and socio economic development strategic and goals.
53.	USA	MoU between MNRE and USA	To establish a fund to support the Promoting Energy Access Through Clean Energy (PEACE) track of the US India partnership to advance clean energy (PACE)
54.	USA	MoU between NISE and NREL	To establish the basis for Collaboration on Solar Energy Research and development
55.	USA	MoU between NIWE and NREL	To establish the basis for Cooperation in the Area of Wind Energy
